

Title : Regarding plight of daily wage workers under various departments of Government of Jammu and Kashmir-Laid.

SHRI HASNAIN MASOODI (ANANTNAG): The plight of more than 60 thousand Contractual workers, Contingent Paid Workers (CPW), HDF (Hospital Development Fund) workers, ad-hoc workers, CIC operators, Homeguards, Teachers of Tribal Seasons School, Zonal coordinators under Samagra Shiksha, Contractual Health Workers & Asha workers is worth noting. They have been sweating hard for decades in various Departments of Jammu & Kashmir. These workers are hired on need basis by Departments like; Jal Shakti, Power Development, Health and Education, Rural Development & Panchayati Raj etc. Their constant protests over the last several months have remained unheard. They are demanding regularization and an increase in their salaries in accordance with Minimum Wages Act. The local response has been highly ineffective as demands and well being of our workers have not been heard. Therefore, I strongly urge upon the Government to address the grievances of the daily wage workers by fast-tracking their regularization by fixing a reasonable time frame for their regularization, absorbing them as permanent employees in the Department and issuing orders for their wages as per Minimum Wages Act.